

**GOVERNMENT OF JAMMU AND KASHMIR
DEPARTMENT OF LAW, JUSTICE AND PARLIAMENTARY AFFAIRS
Civil Secretariat, Srinagar/Jammu**

Notification

Jammu, the 18th of Aug, 2023

S.O 433 - In exercise of the powers conferred by sub-section (1) of section 20 of the Code of Criminal Procedure, 1973, the Government hereby appoints Ms Arushi Sabharwal, JKAS as Headquarter Assistant (Tehsildar) to Deputy Commissioner, Udhampur to be the Executive Magistrate, who shall exercise all the powers of an Executive Magistrate within her territorial jurisdiction.

By Order of the Government of Jammu and Kashmir.

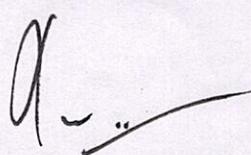
**Sd/-
(Achal Sethi)
Secretary to Government**

No.Law/Powr/18/2021-10

Dated: - 18-08-2023

Copy to the:-

- 1) Joint Secretary (J&K), Ministry of Home Affairs, Government of India.
- 2) Divisional Commissioner, Jammu
- 3) Secretary to Government, Revenue Department
- 1) District Magistrate, Udhampur. This is with reference to his letter No. DMU/PS/23-24/202 dated 17-8-2023.
- 4) General Manager, Government Press, Jammu for publication in an extra ordinary issue of the Government Gazette.
- 5) SO section, Department of Law, Justice and Parliamentary Affairs.
- 6) Incharge Website
- 7) Concerned Officer.


**(Shamim Ahmad Wani)
Senior Law Officer
Department of Law, Justice and P.A**

